

INCOME TAX APPELLATE TRIBUNAL, DELHI BENCHES, NEW DELHI

F.No. 70/AT/Jud.Adm/Judicial/Del/2025-26/Friday

Dated 12.03.2026

**Supplementary Cause List of
Stay Applications for 13.03.2026 (Friday)**

BEFORE **SHRI M BALAGANESH, ACCOUNTANT MEMBER**
AND **SHRI VIMAL KUMAR, JUDICIAL MEMBER**

Court No. 06

STAY APPLICATIONS						Bench	Remarks	
Srl	Appeal Number				Assmt. Year	Assessee		
1	SA	47	DEL	2026	2021-22	[A] AGILENT TECHNOLOGIES (INTERNATIONAL) PRIVATE LIMITED	I	
2	SA	48	DEL	2026	2021-22	[A] AGILENT TECHNOLOGIES INDIA PRIVATE LIMITED	I	


Assistant Registrar
12-Mar-2026